

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Execution Petition No. 32(ND)2017
In CP No. 124(ND)/2016

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017**

NAME OF THE COMPANY: Smt. Meenu Bansal and Madan Lal Bansal Vs.
Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

Present none. Dismissed in default.


(Ina Malhotra)
Member (J)